

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20515/2006

(From the judgement and order dated 16/06/2005 in WA No. 767/2005  
of The HIGH COURT OF KERALA AT ERNAKULAM)

SAJI GEEVARGHESE

Petitioner(s)

VERSUS

ACCOUNTS OFFICER & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report ))

Date: 11/02/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. MATHUR

HON'BLE MR. JUSTICE AFTAB ALAM

For Petitioner(s) Dr. M.P. Raju, Adv.

Mr. Abraham Pattiyani, Adv.

Ms. Manju A. Pattiyani, Adv.

Mr. Jose Abraham, Adv.

Mr. Ashwani Bhardwaj, Adv.

For Respondent(s)

Mr. P.V. Dinesh, Adv.

For RR 1 to 3

Mr. K.C. Kaushik, Adv.

Mr. Rahul Kaushik, Adv.

Ms. Shilpi Kaushik, Adv.

Mr. Ashok Kumar Singh, Adv.

UPON hearing counsel the Court made the following  
ORDER

Let this matter may be listed for final disposal on any non-miscellaneous  
day.

(Ajay Kr. Jain)  
Court Master

(Vijay Dhawan)  
Court Master